

[English]

**LTC Facilities to Retired Government Servants**

2079. SHRI RAJNATH SONKAR SHASTRI: Will the PRIME MINISTER be pleased to state:

(a) whether the Government have received memoranda from the retired Government servants forum for providing LTC facilities; and

(b) if so, the details thereof and the action taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRIMATI MARGARET ALVA): (a) Yes, Sir.

(b) A number of memoranda have been received from the Pensioners' Associations and retired Government servants in the recent past for extension of travel concessions on the lines of LTC for serving employees or complimentary passes to Railway pensioners. It has not been found possible to accede to such requests.

**Allotment of Essential Commodities to Orissa**

2080. SHRI BRAJA KISHORE TRIPATHY: Will the PRIME MINISTER be pleased to state:

(a) the quantum of rice, other foodgrains, pamolein and sugar allotted and delivered to Orissa for public distribution from January to June, 1991, month-wise;

(b) whether the Orissa Government has demanded higher allotment;

(c) if so, the details thereof; and

(d) whether the Government propose to increase the allotment?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES AND PUBLIC DISTRIBUTION (SHRI KAMALUDDIN AHMED): (a) A statement is annexed.

(b) and (c) Orissa Government had demanded allocation of 35,000 tonnes of wheat and 30,000 tonnes of rice per month from January, 1991. The State Government further requested for increase in the allocation of rice for July, August and September, 1991. The State was given an additional ad-hoc allocation of 5,000 tonnes of rice for July, 1991 and 14,000 tonnes for August, 1991.

(d) The allocation of foodgrains to State Governments and Union Territory Administrations for the Public Distribution System is supplemental in nature and is not meant to meet the total requirement of the State. Additional allocations of rice for the lean period from August to October, 1991 are being given.

Allocation of imported edible oil is made to States/UTs subject to availability of stocks with the Central Government.

Allocation of levy sugar is made at 425 grams per capita monthly availability for the projected population as on 1-10-1986. The Central Government has decided to allow 5% ad-hoc increase in the levy sugar allocations to all the States/UTs from the month of August, 1991 and will continue till December, 1991 after which the position will be reviewed.

**STATEMENT**

*Month-wise allocation and lifting of wheat, Rice, Sugar and imported edible oils to Orissa Distributed through P. D. S.*

(In tonnes)

Month	Wheat		Rice		Imported edible oil		Levy sugar
	Allocation	Lifting	Allocation	Lifting	Allocation	Lifting	
January, 1991	. . . . . 25000	25200	18000	15100	Nil	250	12393
February, 1991	. . . . . 30000	24500	18000	17700	1200	184	12393
March, 1991.	. . . . . 30000	25600	18000	15700	1500	1000	12393
April, 1991 . . . . .	. . . . . 35000	24400	24000	18000	Nil	1335	12393
May, 1991 . . . . .	. . . . . 35000	28700	24000	22500	Nil	39	12393
June, 1991 . . . . .	. . . . . 25000	20400	26000	18800	220	Nil	12393

**Note :** Lifting of levy sugar was practically 100%.